

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 332 OF 2017

Dated: 24th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Coastal Energy Private Limited

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Hemant Singh
Ms. Ankit Bafna

Counsel for the Respondent(s)

: Ms. Swapna Seshadri
Ms. Parichita Chowdhury for R-2

Mr. S. Vallinayagam for R-6

ORDER

Learned counsel appearing for the Appellant Learned counsel appearing for Respondent Nos. 2 & 6 submitted that the instant appeal may be posted along with Appeal No. 206 of 2017, arising out of same order passed by the Central Electricity Regulatory Commission, listed in court-I on 31.07.2018.

Submissions made by learned counsel appearing for the Appellant and Respondents, as stated above, are placed on record.

List this matter on **31.07.2018** along with Appeal No. 206 of 2017 in court-I, as requested by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr